

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/154(KB)2019
IA(I.B.C)/561(KB)2023, IA(I.B.C)/912(KB)2023,
IA(I.B.C)/1062(KB)2022, IA(I.B.C)/844(KB)2022,
IA(I.B.C)/981(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	BHUWALKA MERCANTILE LLP VS AELIS ENTERPRISE LEARNING AND IMPLEMENTATION SOLUTIONS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Rohit Kumar Keshri, Adv.] In IA(I.B.C)/912(KB)2023
Mr. Raju Mukherjee, CS]

Ms. Rashmi Chhawchharia, Adv.] For the Resolution Professional
Mr. Rahul Parasrampur, Adv.]

ORDER

1. Ld. Counsel for the parties present.

2. IA(I.B.C)/1062(KB)2022:

- Hard copy of the progress report that is required to be furnished, has been furnished.
- List the matter on **09.10.2023**.

3. IA(I.B.C)/844(KB)2022:

- Ld. Counsel for the Applicant seeks to withdraw the present application. In view of this statement, application is dismissed as withdrawn.

4. IA(I.B.C)/561(KB)2023 & IA(I.B.C)/981(KB)2022:

- Since despite repeated opportunities, they have failed to turn up, the Officer In-Charge of Barrackpore Police Station is directed to secure the presence of the Suspended Board of Directors / Respondent Nos. 1 & 2 before this Tribunal on the next date of hearing, failing which appropriate order will be passed.

- b. Registry is directed to send a copy of this order to the Officer In-charge of Barrackpore Police Station for their compliance.
- c. The Applicant is also directed to communicate a copy of this order to the Officer In-charge of Barrackpore Police Station by *Dasti*.
- d. List this matter on **09.10.2023**.

5. IA(I.B.C)/912(KB)2023:

- a. Ld. Counsel for the Applicant Mr. Rohit Kumar Keshri submits that the Applicant is the legitimate legal heirs of the late Tarun Kanti Ghosh.
- b. Reply to the application be filed within a period of two weeks.
- c. List this matter on **09.10.2023**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)